

TRADE MARKS REGISTRY

AHMEDABAD

.OPPOSITION HEARING LIST FOR THE MONTH OF JANUARY-2013.

DATE OF HEARING 02.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	662764/09	Opp. No. AMD-240520	M/s. Evershine Electrical Works, New Delhi/ M/s. Amarjit & Associates, New Delhi V/S M/s. Panasonic Battery India Co., Vadodara/ M/s. R. R. Shah & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	653765/24	Opp. No. AMD-206320	M/s. Bansi Sarees, Surat/ M/s. Superfastaction Registration Service, Surat V/S M/s. Bansi Art & Print Pvt. Ltd. Surat/ M/s. Arjun T. Bhagat, Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	721601/05	Opp. No. AMD-194811	M/s. Cadila Pharmaceuticals Ltd. Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Cadila Healthcare Ltd. Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	721619/05	Opp. No. AMD-194810	M/s. Cadila Pharmaceuticals Ltd. Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Cadila Healthcare Ltd. Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
5.	720874/05	Opp. No. AMD-193598	M/s. USV Limited, Mumbai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 03.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	635576/03	Opp. No. AMD-221355	M/s. Nirma Limited, Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Rajasthan Detergent, Jodhpur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	748043/05	Opp. No. AMD-711643	M/s. Cipla Ltd., Mumbai/ Mrs. V. G. Parulkar, Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	772624/17	Opp. No. AMD-239742	M/s. Sardar Polymers, Rajkot/ M/s. Tradesafe, Jamnagar V/S M/s. Sardar Irrigation system pvt. Ltd. Junagadh/ M/s. Jasani & Co., Rajkot	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 04.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	642613/30	Opp. No. AMD-221431	M/s. INTTL, Advocate, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad/ M/s. R. K. Dewan & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	644700/02	Opp. No. AMD-189238	M/s. Associates Electrical Agencies, Mumbai/ M/s. R. K. Dewan & Co., Mumbai V/S M/s. Salora Paints & Chemical, Jaipur/ M/s. Delhi Trade Mark Company, New Delhi	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 07.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	652239/07	Opp. No. AMD-189373	M/s. Shilpa Industries, Ahmedabad/ M/s. K. C. Patel & Co., Ahmedabad V/S M/s. Jaishree Dies & Co., Ahmedabad/ M/s. Raval & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	716821/05	Opp. No. AMD-126502	M/s. Win-Medicare Pvt. Ltd. New Delhi/ The Acme Company, New Delhi V/S M/s. Medico Labs, Ahmedabad/ Mr. Subhaschandra V. Purohit, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	772930/05	Opp. No. AMD-153124	M/s. Medley Pharmaceuticals Limited, Mumbai/ Mr. Dinesh Verma, Mumbai V/S M/s. Osho Pharma Pvt. Ltd. Ahmedabad/ Mr. Subhaschandra V. Purohit, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 08.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	657251/25	Opp. No. AMD-195136	M/s. Pepsi Foods Pvt. Ltd., Sangrar(Punjab)/ M/s. K & S Partners, New Delhi V/S M/s. Jai Narain mohar lal & Sons, Jaipur/ Mr. G. D. Bansal, Jaipur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	784271/34	Opp. No. AMD-234056	M/s. Bajaj Auto Limited, Pune/ M/s. Mohan Associates, Chennai V/S M/s. Raja Products, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 09.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772575/05	Opp. No. AMD-710878	M/s. Remfry & Sagar, Gurgaon V/S M/s. Synchem Laboratories Pvt. Ltd. Baroda/ M/s. H. K. Acharya & Co.,	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on I.P
2.	777954/05	Opp. No. AMD-220616	M/s. Shree Shanker Ayurvedic Pharmacy, Ahmedabad/ M/s. Tradesafe, Jamnagar V/S M/s. Samay Electronics Pvt. Ltd., Morbi/ M/s. S. Majumdar & Co., Kolkata	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 10.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	657524/24	Opp. No. AMD-59848	M/s. Anjani Saree Kendra, Delhi/ M/s. Indian Trade Marks Co., Delhi V/S M/s. Anjani Fabrics Limited, Ahmedabad/ M/s. International Trade Marks, Bureau, Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	670913/05	Opp. No. AMD-189562	M/s. Glenmark Pharmaceutical Ltd., Mumbai/ M/s. Vishesh & Associates, Mumbai V/S M/s. Relish Pharmaceutical Limited, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 11.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	734267/19	Opp. No. AMD-215159	M/s. Ambalika Plywood Pvt. Ltd., Haryana/ M/s. Puri Trade Marks Co., Ludhiana V/S M/s. Rajasthan Wood Products Pvt. Ltd., Jaipur/ M/s. Tradesafe, Jamnagar	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

2.	747705/05	Opp. No. AMD-722678	M/s. Biological E. Ltd., Mumbai/ M/s. Kayser & Co., Mumbai V/S M/s. Century Pharmaceuticals Ltd., Vadodara/ M/s. Tradesafe, Jamnagar	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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DATE OF HEARING 16.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	667533/03	Opp. No. AMD-220745	M/s. Three N- Products Pvt. Ltd., New Delhi/ M/s. Trade Mark Protech Co., New Delhi V/S M/s. Nirma Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	722754/29	Opp. No. AMD-204550	M/s. Nirma Chemical Works Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. E M Ravji, Baroda/ M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	723278/05	Opp. No. AMD-180141	M/s. Cadila Healthcare Ltd. Ahmedabad/ Mr. Suresh M Upadhayaya, Ahmedabad V/S M/s. Cadila Pharmaceu- ticals Ltd. Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 17.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	662767/09	Opp. No. AMD-239492	M/s. DePenning & DePenning, Mumbai/ M/s. Tata Motors Limited, Mumbai V/S M/s. Panasonic Battery India Co. Ltd. Vadodara/ M/s. R. R. Shah & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	722643/05	Opp. No. AMD-117295	M/s. Martin & Harris Laboratories Ltd., Mumbai/ Mr. Majoj G Menda, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	722643/05	Opp. No. AMD-117386	M/s. Walter Bushnell Pvt. Ltd. Mumbai/ Mr. Manoj G Menda, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 18.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	678132/09	Rect. No. AMD-253662	M/s. Madamsar & Co., New Delhi/ M/s. Triputi Cable Industries, New Delhi V/S Mr. Pramod Kumar Rungta, Jaipur/ Mr. G. D. Bansal, Jaipur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	625948/29	Opp. No. AMD-189868	M/s. Shyam Sunder Industries Pvt. Ltd., Hisar/ Mr. Arun Malhotra, Hisar V/S M/s. Assam Edible Oils Ltd., Newai (Raj.)/ M/s. G. D. Bansal, Jaipur	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

3.	721241/29	Opp. No. AMD-195044	M/s. K. S. Oils Limited, Morena(M.P)/ Mr. Lalji Advocate, Delhi V/S M/s. Shree Seco Ltd. Jaipur/ Mr. G. D. Bansal, Jaipur	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	773029/09	Opp. No. AMD-208747	M/s. Mex Switchgears Pvt. Ltd., Jalandhar/M/s. Madamsar & Co., New Delhi V/S M/s. Max Switchgear Products, Rajkot/ M/s. Jasani & Co., Rajkot	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 21.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	578027/05	Opp. No. AMD-186134	M/s. RAO & RAO, Secunderabad/ M/s. Combat Drugs Ltd., Hyderabad V/S M/s. Y. J. Trivedi & Co., Ahmedabad/ M/s. Reckitt Benckiser healthcare India Ltd., Gurgaon	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	581202/05	Opp. No. AMD-186135	M/s. RAO & RAO, Secunderabad/ M/s. Combat Drugs Ltd., Hyderabad V/S M/s. Y. J. Trivedi & Co., Ahmedabad/ M/s. Reckitt Benckiser healthcare India Ltd., Gurgaon	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 22.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	667138/05	Opp. No. AMD-203122	M/s. Walter Bushnell Pvt. Ltd., Mumbai/ Mr. Manoj G. Menda, Mumbai V/S M/s. Lincoln Pharmaceu- ticals Ltd., Ahmedabad/ M/s. R. R. Shah & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	736047/24	Opp. No. AMD-228254	M/s. Zeba Home Pvt. Ltd., Mumbai/ M/s. AZB & Partners, Mumbai V/S M/s. Krishna Terine Pvt. Ltd., Surat/ M/s. Superfastaction Regn. Service, Surat	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 24.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772500/02	Opp. No. AMD-724694	M/s. Radha Kishan Bishandas & Corporation / M/s. Worldwide Registra- tion Bureau, New Delhi V/S M/s. German Chemicals, Vadodara/ Mr. N. N. Prajapati, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	751617/01	Opp. No. AMD-210221	M/s. Chambel Fertilisers & Chemical Limited, New Delhi/ M/s. The Acme Company, New Delhi V/S M/s/ Arihant Phosphates Fertilizer, Chittargarh (Raj.)	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 29.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	628299/05	Opp. No. AMD-174343	M/s. GlaxoSmithkline Pharmaceuticals, Mumbai/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Lincoln Parenteral Pvt. Ltd., Ahmedabad/ M/s. R. R. Shah & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 31.01.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	720853/30	Opp. No. AMD-241877	M/s. Shah Kanubhai Bhailabhai, Miyagam/ M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Capital Tea Depot, Sabarkantha/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	720853/30	Opp. No. AMD-241696	M/s. Marry Brand Tea Company, Dahod/ M/s. R. K. Dewan & Co., Mumbai V/S M/s. Capital Tea Depot, Sabarkantha/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
